



2026:AHC:36245

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 593 of 2026

Devendra Kumar And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Akhilendra Singh, Prabhat Kumar Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Heard learned counsel for the petitioner and Mr. Hari Mohan Srivastava, learned Additional Chief Standing Counsel State-respondents.

2. The instant petition has been filed for the following relief:

"i- Issue a writ, order or direction in the nature of mandamus commanding the respondent No.2 (Board of Revenue U.P. Prayagraj/Allahabad) to decide the Second appeal No.40 of 2017 with computer Case No. AL201709550040 (Dhoom Singh and another vs. Babu Ram and others) within a stipulated period as fixed by this Hon' ble Court."

3. Learned counsel for the petitioners submitted that the second appeal filed by private respondent nos.3 & 4 arising out of proceeding under Section 176 of U.P.Z.A. & L.R. Act is pending before the Board of Revenue since 2017. He further submitted the petitioners are opposite party in the aforementioned second appeal. He further submitted that the record has already been summoned by the Board of Revenue and the matter is pending for last more than 8 years. He further submitted that appropriate direction be issued for expeditious disposal of aforementioned appeal.

4. Without expressing any opinion on merits of the case and keeping in view of the facts and circumstances, respondent no.2/ Board of Revenue, U.P. at Allahabad/ Prayagraj is directed to decide the aforementioned Second appeal No.40 of 2017 with computer Case No. AL201709550040

(Dhoom Singh and another vs. Babu Ram and others) after giving an opportunity of hearing to the parties in accordance with law expeditiously preferably within a period of three months from the date of production of certified copy of this order before him.

5. Accordingly, the writ petition is finally *disposed of*.

(Chandra Kumar Rai,J.)

February 18, 2026

Rameez